

ITEM NO.38

REGISTRAR COURT. 2

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 14434-14435/2023

THE PR. COMMISSIONER OF INCOME TAX & ANR. Petitioner(s)

VERSUS

M/S GMR HYDERABAD INTERNATIONAL AIRPORT PVT. LTD Respondent(s)

(ONLY SLP(C)No.18331/2023 IS TO BE LISTED)

WITH

SLP(C) No. 18331/2023 (XIV)

Date : 28-11-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pabitra Kumar Biswal, Adv.
Mrs. Durga Devi Panda, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.18331/2023

As requested, three weeks time, is granted to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to sole respondent.

List again on 29.01.2024.

VIVEK SAXENA
Registrar

pm